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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi-110011.

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DATED: THE 21ST DECEMBER, 2011

Subject: - Corrigendum in description of export item at Sl. No 1011, Product Code-62 of the DEPB Rate Schedule.

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In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the following correction is made in description of export item under Sl. No 1011, Product Code-62 “Chemicals” of the DEPB Rate Schedule.

2. The description of export item at Sl. No 1011, Product Code-62 “Chemicals” of the DEPB Rate Schedule is corrected to read as “**Metamitron Technical (98%Min.)**”.

Effect of this modification:

Description of export item at Sl. No 1011, Product Code-62 “Chemicals” of the DEPB Rate Schedule had a typographical error. It was wrongly appearing as Metamitrion Tech (98%Min.). It is corrected to read as “**Metamitron Technical (98%Min.)**”. Extra ‘i’ has been removed from the spelling. There is no other change.

(Anup K. Pujari)
Director General of Foreign Trade
E-mail:dgft@nic.in

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